

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013
RT No.29/Chd/Pb/2016
alonwith CA Nos. 44 & 45/2017.**

Arun Kumar Goyal & Ors.

...Petitioners

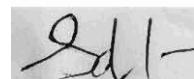
Versus.

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Sunish Bindlish, Advocate for petitioners.
Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising
Company Secretary for respondents No.1 to 9 and 15 & 16.

Reply to both the Company Applications Nos. 44 and 45 of 2017
have been filed, copies whereof already supplied to the counsel for the
petitioners. The matter is adjourned to 15.05.2017 for arguments along with
CP No. 146(ND)/2012 / RT No. 27/Chd/Pb/2016 and in case the arguments
remain inconclusive on the said date, it would be taken up on day to day basis.
The C.As. shall also be taken up along with the main case.



(Justice R.P. Nagrath)
Member (Judicial)

May 02, 2017

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